OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE WEST DISTRICT, TIS HAZARI COURTS, DELHI.

## **CIRCULAR**

All the Additional Sessions Judges, Chief Metropolitan Magistrate and Metropolitan Magistrates posted in the West District, Tis Hazari Courts, Delhi are impressed upon to direct their concerned staff that whenever any bail applications filed under section 437 or 439 of the Code of Criminal Procedure 1973 is decided by the court, an attested copy of such orders, whether application is allowed or dismissed, must be sent to the concerned Jail Authorities immediately.

Vined Kunn

(VINOD KUMAR)

Principal District & Sessions Judge (West)

19977-20023

No ...../F.01/ 2024/ PDJ/Bail & Filing/ West

Dated 04/6/24

Copy forwarded for information and necessary action to:-

 All the Additional Sessions Judges, CMM & MM, West District, Tis Hazari Courts, Delhi.

2. Computer Branch, Tis Hazari Court for uploading on the official website.

3. PS to undersigned.

Principal District & Sessions Judge (West)